

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Saisons Trade & Industry Pvt Ltd Date of Commencement of Liquidation: 02-05-2023; List of Stakeholders as on Date: 01-06-2023; Name of IP: Mr. Ajit Kumar; Process Number: 1; Last 5 digit of registration number: 10548

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1117133	1	1117133	0	0	0	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	1168379554.75	6	1168379554.75	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	5	2758297	3	912104	0	0	1846193	Annexure 6
7	Operational creditors (Government Dues)	2	401395941	2	401395941	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	190044997	6	149155243	0	0	40889754	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		20	1763695922.75	18	1720959975.75	0	0	42735947	